

(a) what happened to the travel agents put under arrest recently for indulging on in black marketing in railway tickets

(b) whether they have been black-listed by the Government; and

(c) if not the reasons for the same in details?

THE DEPUTY MINISTER IN THE MINISTRIES OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) They have been bailed out.

(b) and (c). The question of black-listing them does not arise as they had never been authorised or recognised by the Railway Administration for the purchase and sale of rail tickets.

Leaking of Examination Papers in Delhi

*116. SHRI NAWAL KISHORE SHARMA: Will the Minister of EDUCATION AND CULTURE be pleased to state:

(a) whether it is a fact that quite a large number of examination papers had leaked out in Delhi this year;

(b) if so, the particulars of papers of examinations of Delhi University and Central Board of Secondary Education, Delhi leaked out in 1982;

(c) who were the persons behind this and what action has been taken against them; and

(d) steps taken or proposed to be taken to stamp out such mal-practices ?

THE MINISTER OF STATE IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRIMATI

SHEILA KAUL) : (a) to (d). There were reports of three instances of alleged leakage of Question Papers of the Examination conducted by the Delhi University in 1982. These related to examinations of M.A. (History) (Part-II); B.A. (Hons.) in Economics and B.Sc. (Hons.) in Physics. Enquiries made by the University revealed that the allegations in the first two cases were baseless. Enquiries in respect of the third allegation are in progress.

There were also reports of leakage of question papers in a number of subjects for the All India Senior School Certificate Examination conducted by the Central Board of Secondary Education in Delhi 1982. Enquiries made by the Board revealed that question papers in Mathematics, Chemistry and Biology had leaked out. The examinations in these subjects were, therefore, cancelled and fresh examination held for candidates appearing from Delhi in these subjects.

No leakage of question papers in the Delhi University Examination has been established in two cases to warrant any further action. However, in the case of Central Board of Secondary Education, a one-man Committee has been appointed to conduct an enquiry into the matter and to recommend systems and procedures to eliminate any possibility of leakage of question papers in future. The work of the Committee is in progress.

Cement for Asiad Projects

*117. SHRI RAM VILAS PASWAN: Will the Minister of EDUCATION AND CULTURE be pleased to state:

(a) total quantity of cement likely to be consumed in Asiad, 1982 projects till their completion;

(b) whether it is a fact that cement quotas of different States have been reduced with a view to meeting the requirements of cement for these projects;

(c) if so, what are the details in this regard; and

(d) if the answer to part (b) above be in the negative from which quota the cement for these projects has been drawn?

THE MINISTER OF STATE IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL): (a) According to information received from the various construction agencies engaged in the task of construction of new stadia and the renovation of existing stadia, the total quantity of cement likely to be consumed on these projects till their completion will be 76,062 MT.

(b) No, Sir.

(c) Does not arise.

(d) The allotment of cement for Asiad projects has been made from the Central quota.

Quality of wagons manufactured by various units

*118. SHRI BASUDEB ACHARYA : Will the Minister of RAILWAYS be pleased to state:

(a) Whether the quality of the wagons manufactured by all the nine wagon manufacturing units is the same so far as the design, material, time schedule and similar other specifications are concerned;

(b) if so, whether it is possible for some of the units to supply the same wagon at a cheaper rate; and

(c) if not, whether Government are planning to help those wagons manufacturing units to improve their quality in conformity with the requirements of the Railways ?

THE DEPUTY MINISTER IN THE MINISTRIES OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) Yes, Sir.

(b) Yes, Sir.

(c) Does not arise, Sir.

Establishment of a new Port near Bombay

*119. SHRI MOHAN LAL PATEL:

SHRI UTTAM RATHOD:

Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether Government are considering to establish a new port near Bombay to reduce congestion at Bombay Port;

(b) if so, details thereof;

(c) when the work on the said port is likely to be started, completed and when it would be opened for traffic; and

(d) the estimated amount likely to be spent ?

THE MINISTER OF SHIPPING AND TRANSPORT SHRI VEERENDRA PATIL): (a) and (b). Yes, Sir. Government sanction for the construction of a new port at Nhava-Sheva has been accorded on 8 June, 1982. In the first phase, it is proposed to construct eight berths—four for handling bulk cargo and the rest for handling containers.